61 V	Vritten Answers	[16 AUG. 1988]		to Questions		62	
1		2	3	4	5	6	7
Manipur		10-93	5-71	2-07	15-43	33-64	67-29
Meghalaya		20-54	25-08	28-08	74-92	36-15	197-62
Mizoram .		3-60	20.20	29-60	80-40	70-80	212-80
Nagdand .		27.62	12-50	29.50	48-87	43-75	230-25
Orissa		35-63	36-23	39.84	61.70	64-56	328-85
Punjab		54.74	71.09	62-33	64-96	98-11	548,84
Rajasthan		40.43	49.47	42-54	51.44	72.13	377-74
Sikkim		12-33	29.00	66-67	98.67	183-33	418-67
Tamil Nadu		44-93	71-38	74.74	95-07	99-63	594-98
Tripura .		1519 '	5-43	2-29	6-05	11-81	68-05
Uttar Pradesh		14-28	19-20	27-18	41-62	57-10	228-94
West Bengal		24-96	30-96	36-09	41-62	56-65	334-38
Union Territori	ies :						
(i) Andaman	& Nicobar .	13-50	0-50	18-00	59-50	13-00	195-00
(ii) Delhi & O	Chandigarh	78-96	82-33	83-54	186-99	164-84	815-76
(iii) Dadra & Haveli .	Nagar	105-00	141.00	187-00	533-00	963-00	240-00
(iv) Pondiche Lakshaaweep	rry &	122-32	258'-17	396.77	236-50	411-50	713.8J
All India	:	34.37	42-11	50.24	67-96	78-78	425-41

Population figures are based on 1981 Census

## Setting up of Currency Note Pr.nting Press at Shaiboni, West Bengal

## 2326. DR. R. K. PODDAR: SHRI MOSTAFA BIN QUASEM:

Will the Minister of FINANCE be pleased to state what progress has so far been made towards the setting up of Currency Note Printing Press at Shalboni in West Bengal?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): The Detailed Project Report Las been- prepared. The annual capacity envisaged is 4975 million pieces of notes. Works regarding land survey, soil investigation and water testing have been completed.

# Fourteen points directives to fight drug abuse

# @2327. DR. ABRAR AHMED KHAN: DR. RATNAKAR PANDEY:

Will the Minister of FINANCE be pleased to state:

(a) whether Prime Minister has given a 14-point directive to fight drug abuse; and

(b) if so, the details thereof.'

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AIIT PANJA): (a) and (b) Yes, Sir. The Honourable Prime Minister has laid-down broad

@ Previously Unstarred Question 2289, transferred from the 12th August, 1988.

guidelines for a new initiative to combat drug trafficking and abuse. A Cabinet subcommittee, under the Chairmanship of the Home Minister, has heen constituted to oversee and co-ordinate the working of different ministries and take steps to intensify the fight against drug abuse and trafficking.

The Action Plan inter alia, includes:

(i) vigorously enforcing the legislative provisions and strengthening of the Narcotic Drugs and Psychotropic Substances Act, 1985, wherever necessary,

(ii) expeditious destruction of seized confiscated drugs;

(iii) strengthening of laboratory facilities;

(iv) undertaking a massive training programme for police and other drug law enforcement officers;

(v) strengthening of intelligence set up relating to drug interdiction;

(vi) survey/destruction of illicit poppy/ cannabis plants;

(vii) setting up of Special Courts (based on workload) for expeditious trial of drug offenders;

(viii) tightening control at Bombay and Delhi airports being main transit and exist points;

(ix) distribution of drug identification kits; and

(x) to spread awareness about drug abuse.

In order to further strengthen the legislative framework, "The Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance, 1988 (No. 7 of 1988)" hag been promulgated on 4-7-1988. Under the Ordinance, as on 28-7-1988, 152 detention orders have been issued and 118 persons have been detained.

#### Loans to small scale and cottage industries in Bihar

2328. SHRI S. S. AHLUWALIA: Will the Minister of FINANCE be pleased to state-

la) wlut is the number of small scale and cottage industries in Bihar;

to 'Questions

(b) what is the number of such industries which have been granted loans by the nationalised banks; and

(c) what are the details of such industries and the amount of loan granted to each industry alongwith the number of applications pending for th© purpose of . sanction of the loan with each of the nationalised bank as on 30th June, 1988 and by when these are likely to be cleared?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c) The Reserve Bank of India (RBI) has reported that the present data repotting system does not generate information from banks in the manner asked for. As per the latest data, collected on a quarterly basis, public sector banks had financed 98,458 borrowal accounts under SSI sector (Small Scale Industries including artisants, village and cottage industries) in Bihar as on the last Friday of December, 1986 and the amount outstanding in respect of these accounts was Rs. 239.48 crores.

### Demands of craftsmen of Jammu and Kashmir

2329. SHRI SAMAR MUKHERJEE Will the Minister of TEXTILES be pleased to state:

(a) whether Government have received Memoranda dated 26th November, 1986 and 25th June, 1988 from All India Handicrafts Workers Union, Jammu and Kashmir regarding the grivances of departmental craftsmen working in centres in Jammu and Kashmir in the Carpet Weaving Training Scheme;

(b) if so, what are their demands; and

(c) what steps Government are taking to settle their demands?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RA-FIQUE ALAM): (a) Yes, Sir.